

AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): (a) No, Sir.

(b) The weights and measures used in fair price shops, as also in other shops, are periodically checked by the Weights and Measures Enforcement Officers of the Delhi Administration in their respective areas and if any discrepancy is observed, suitable action is taken under the Rajasthan Weights and Measures (Enforcement) Act, 1958 as extended to the Union Territory of Delhi. During the last three months, that is, from January to March, 1978, out of about 168 inspections carried out, only 6 cases were detected in which the fair price shops were in possession of unstamped weights and scales. Necessary action was taken in such cases in accordance with the provisions of the Act. No case of short delivery was, however, detected.

Consumers' Problems

8664. SHRI K. PRADHANI: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have decided to have an institutional set-up to look into the consumers' problems; and

(a) whether Government have decided to have an institutional set-up to look into the consumers' problems; and

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): (a) and (b). Government is in favour of an institutional set up to look after consumer interests. Government encourages consumers to form their own organisations in this behalf and is also providing some financial support to these organisations. Government also favours the existing voluntary consumer organisations to form a national federation of their own for protecting, fostering and developing consumer movement in the country. A

meeting of some voluntary consumer organisations was held on January 27, 1978 at which a Steering Committee was formed to work out the details of the structure and functions of the proposed national federation for consumers.

STATEMENT CORRECTING ANSWER TO UNSTARRED QUESTION NO. 6028 DATED 7-4-1978 RE: SETTING UP TOBACCO AUCTION CENTRES

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): The following may be added at the end in the reply given to part (d) of Unstarred Question No. 6028 on 7th April, 1978:—

"The Government have also now decided to ask the State Trading Corporation to buy 10,000 tonnes of tobacco on Government account over and above with the Corporation proposed to buy on their own account and risk as indicated above."

STATEMENT CORRECTING ANSWER TO UNSTARRED QUESTION NO. 6161 DATED 7-4-1978 RE. QUANTITY OF TOBACCO PROCURED BY STC

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): The following may be incorporated at the end of the answer given to parts (a) and (b) of Unstarred Question No. 6161 on 7th April, 1978:—

"The Government have also now decided to ask the State Trading Corporation to buy 10,000 tonnes of tobacco on Government account over and above what the Corporation proposed to buy on their own account and risk as indicated above. The procurement price for tobacco to be purchased on Government account will depend on the quality of tobacco, the ruling market prices and the minimum export prices."